

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 21st NOVEMBER, 2022, 10:30 A.M.

CP No. 126/CB/2021, IA (Companies Act) No. 15/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Rakesh Jindal & Anr. -Vs- Rashi Steel & Power Ltd. & Ors.
Under Section	241-242

For Petitioner (s)

Mr. Saswat K. Acharya,
 Mr. Karan Malhotra,
 Mr. S. Pholgu,
 Mr. A. Agarwal,
 Mr. J. Sahoo,
 Mr. S. Agrawal,
 Mr. J. Joshi, Advocates.

For Respondent (s)

Mr. Ishaan Saha Adv,
 Mr. Siddharth Padhy,
 Mr. Tanay Agarwal Adv.

ORDER

Ld. Counsel on both sides present. Ld. Counsel for the respondent submits that connected matter in CP (IB) No. 13/CB/2022 has been listed for hearing on 29.11.2022. This matter to be tagged along on the said date.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Kaushal